

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2662
ANSWERED ON:13.03.2013
HIV INFECTED CHILDREN IN SCHOOLS
Gandhi Shri Feroze Varun,Siricilla Shri Rajaiah

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether instances of ill-treatment of children afflicted by HIV/AIDS virus and denial of admission to such children in various schools have been reported in the country during each of the last three years and the current year;
- (b) if so, the details thereof, State-wise/UT-wise; and
- (c) the steps taken/proposed to be taken by the Government to ensure that such incidents do not take place in schools?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b) As per information available with the National AIDS (Acquired Immune Deficiency Syndrome) Control Organisation (NACO), 61 children infected by HIV were denied admission in schools in various instances, between 2008-09 to 2011-12. The State wise details are at Annexure.

(c) The Central Board of Secondary Education conducts an advocacy programme to sensitize Principals and teachers to ensure that students with HIV/AIDS are treated with dignity and respect. Further, the National AIDS Control Organisation (NACO) and the State AIDS Control Societies along-with their State/District level network also conduct advocacy programmes with various stake holders including school Principals and teachers.